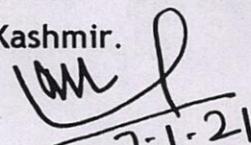


Government of Jammu and Kashmir
Animal/Sheep Husbandry and Fisheries Department
Civil Secretariat, Jammu

Notification,
Jammu, the 7th January, 2021

S.O 5 .- In exercise of the powers conferred by sub-section (1) of section 6 of the Prevention and Control of Infectious and Contagious Diseases in Animals Act, 2009, the Government of Jammu and Kashmir in view of the outbreak of Avian Influenza (Bird Flu) affecting birds including poultry in the neighbouring States and in order to prevent/control the spread of Avian Influenza, a scheduled disease, in the Union territory of Jammu and Kashmir hereby declare the whole Union territory of Jammu and Kashmir as a 'Controlled Area' for the purposes of the Act.

By order of Government of Jammu and Kashmir.



(Navin K. Chowdhary), IAS
Principal Secretary to Government.

No: ASH/Plan/29/2020

Dated: 07/01/2021

Copy to:

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
2. Joint Secretary, (J&K), Ministry of Home Affairs, Government of India.
3. Commissioner/Secretary to Government, General Administration Department.
4. Divisional Commissioner, Jammu/Kashmir.
5. Secretary to Government, Food, Civil Supplies and Consumer Affairs Department.
6. Secretary to Government Department of Law, Justice & Parliamentary Affairs.
7. Deputy Commissioner/Senior Superintendent of Police, Kathua.
8. Director Information Department, J&K.
9. Director Animal Husbandry Jammu/Kashmir.
10. Private Secretary to Advisor (B) to for information of Advisor (B).
11. Private Secretary to Principal Secretary to Government Animal/Sheep Husbandry/Fisheries and Transport for information of Principal Secretary.
12. Office order file/Master file (W.3.S.C).